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Title : Need to sanction 'B' Grade polyclinic for Alappuzha district of Kerala instead of Grade 'D' sanctioned for the district.

DR. K.S. MANOJ (ALLEPPEY): Sir, I would like to draw the attention of the Minister of State for Defence and also the Minister of State for Parliamentary Affairs, who is sitting here, regarding this serious issue. There are more than 20,000 ex-servicemen in my district. But there is no polyclinic in my district. Recently, the Government has sanctioned...*(Interruptions)*

MR. CHAIRMAN : Please be brief. You have already raised this issue. That is written here.

DR. K.S. MANOJ : I will finish it within two minutes.

Recently, the Government has sanctioned a polyclinic in my district. Usually, the polyclinics are sanctioned based on the number of ex-servicemen in the District.

21.00 hrs.

In my district, more than 20,000 ex-Servicemen are there. But the grade of the polyclinic that has been sanctioned is only that of "D". Actually, my district is entitled to have a "B" Grade dispensary but that has been denied there.

A few months back, I heard that a "B" Grade clinic has been sanctioned but it has been transferred from there to some other place. So, it is my humble request to the hon. Minister of State for Defence to kindly look into the matter and sanction an ECHS "B" Grade Polyclinic for my district which is entitled to have that type of a polyclinic.